



No: DHS/IDSP/20-21/120/12

Date: 19/04/2020.

### ORDER

In exercise of the powers conferred under the Epidemic Disease act 1897, vide Government Order No.23/20/2014-1/ PHD/ Part IV/553 dated: 13/03/2020, Government of Goa issues the following directives.

All Private medical Practitioners/ Consultants to reopen the clinics/ Laboratory in the State with immediate effect and resume operations to render Health Services to the people in need specially in the rural areas.

Those practitioners above 65 years of age and those with Co-morbidities, Antenatais and parent of children below the age of 5 years may be encouraged to provide services through Tele-consultation.

Any violation to the above will be viewed seriously and the necessary action will be taken under the aforesaid Act. All the precautions may be taken for the safety of Medical / Paramedical personnel as well as for the safety of the patients as per the guidelines circulated vide Office Memorandums.

No.DHS/Sp.cell/14-3(Coronavirus)/2019-20/2516 dated 17/03/2020.

No. DHS/IDSP/19-20/120/553 dated 17/03/2020.

Yours faithfully,

Dr. Jose D'sa  
Director of Health Services

To,  
Dr. Samuel A  
Goa State President,  
Indian Medical Association Margao.

Copy to:

1. Joint Secretary (Health), PHD Secretariat.
2. P.S to the Hon'ble Health Minister.